

MR. CHAIRMAN: Shri Bhogendra Jha may move for leave to introduce the Bill.

SHRI BHOGENDRA JHA (Madhubani): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI BHOGENDRA JHA: I introduce the Bill.

15.31 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of articles 343 and
348)

[English]

SHRI BHOGENDRA JHA (Madhubani): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI BHOGENDRA JHA: I introduce the Bill.

MR. CHAIRMAN: Dr. P. Vallal Peruman-Absent.

Shri Ram Naik.

15.31 1/2 hrs.

INDIAN MEDICINE CENTRAL
COUNCIL (AMENDMENT) BILL*

(Amendment of section 2 etc.)

[English]

SHRI RAM NAIK (Bombay-North): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Medicine Central Council Act, 1970.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Medicine Central Council Act, 1970."

The motion was adopted

SHRI RAM NAIK: I introduce the Bill.

15.32 hrs.

MARGINAL FARMERS AND AGRICULTURE WORKERS FAMILY SECURITY BILL*

[Translation]

KUMARI UMA BHARTI (Khajurho) : I beg to move :-

"That leave be granted to introduce a Bill to provide for security to the families of marginal farmers and agricultural workers."

[English]

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for security to the families

of marginal farmers and agricultural workers."

The motion was adopted

[*Translation*]

KUMARI UMA BHARTI: I Introduce the Bill.

[*English*]

MR. CHAIRMAN: Shri Sudhir Giri - Absent.

Shri Anadi Charan Das - Absent.

Shri S. B. Sidnal - Absent.

Shri Bhagwan Shankar Rawat.

15.33 hrs

AGRICULTURAL PRODUCE PRICES
FIXATION AUTHORITY BILL*

[*Translation*]

SHRI BHAGWAN SHANKAR RAWAT
(Agra) : I beg to move:

"That leave be granted to introduce a Bill to provide for the establishment of an authority for the fixation of minimum remunerative prices of all the agricultural produce and for matter connected therewith."

[*English*]

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of an authority for the fixation of minimum remunerative prices of all the agricultural produce and for matter connected therewith."

The motion was adopted

[*Translation*]

SHRI BHAGWAN SHANKAR RAWAT:
I introduce the Bill.

15.34 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Insertion of New Article 31)

[*English*]

SHRI SHARAD DIGHE (Bombay North Central) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI SHARAD DIGHE: I introduce the Bill.

15.35 hrs.

CONSTITUTION (SCHEDULED
TRIBES) ORDER (AMENDMENT) BILL*

(Amendment of the Schedule)

[*English*]

SHRI SHARAD DIGHE (Bombay North Central) : I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.

MR. CHAIRMAN: The question is: